(c) and (d) Details of the illegal fire-arms recovered by Delhi Police during the last three years and current year (upto 15.06.2019), are as under:-

Year	Number of illegal fire-arms recovered	
2016	775	
2017	1130	
2018	1580	
2019 (upto 15.06.2019)	1119	

- (e) Delhi Police has reported that a case *vide* FIR No. 297/2018 dated 27.11.2018 u/s 25 Arms Act has been registered by Crime Branch, Delhi Police pertaining to manufacture and supply of illegal arms. The accused was arrested and firearms/manufacturing tools/components were recovered.
- (f) Delhi Police has instituted a number of preventive measures to curb the use and supply of illegal fire-arms, of which major ones include, surveillance on the movement of criminals involved in carrying illegal arms, joint group patrolling in vulnerable areas to enhance Police visibility, collection of intelligence, stringent legal action against the illicit fire-arm suppliers, recovering huge quantities of illicit fire-arms on a regular basis, Inter-state Coordination Meetings on quarterly basis for sharing of intelligence and crime/criminal information and for making joint action plans on interstate Crime issues.

Financial assistance to restructure and strengthen State Police

- 1311. SHRI VIJAY PAL SINGH TOMAR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the State-wise and year-wise details of amount released to strengthen the various State Police forces during last two years;
- (b) whether it is a fact that several State Governments have requested the Union Government for financial assistance to restructure and strengthen State Police; and
 - (c) if so, the details of the proposal and the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) The State-wise and year-wise details of amount released to strengthen the various State Police forces under the Scheme of Assistance to States for Modernization of Police during last two years are given in the Statement (*See* below).

(b) and (c) As per available records, no State Government has requested the Union Government for financial assistance to restructure State Police.

Statement

State-wise and year-wise details of funds released under the sub-scheme of
'Assistance to States for Modernisation of Police' during each of
the last two years

(in ₹ crore)

Sl.	Name of State	2017-18 Released	2018-19 Released
1	2	3	4
1.	Andhra Pradesh	31.62	50.8086
2.	Arunachal Pradesh	3.42	1.034
3.	Assam	5.48	5.6722
4.	Bihar	5.73	13.1778
5.	Chhattisgarh	2.02	8.5634
6.	Goa	0.21	0.21
7.	Gujarat	33.05	52.623
8.	Haryana	14.04	12.947
9.	Himachal Pradesh	4.09	3.3516
10.	Jammu and Kashmir	48.00	32.685
11.	Jharkhand	1.91	9.9142
12.	Karnataka	17.12	11.39
13.	Kerala	16.12	17.784

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1	2	3	4	
14.	Madhya Pradesh	30.47	37.968	
15.	Maharashtra	9.78	9.579	
16.	Manipur	1.98	5.994	
17.	Meghalaya	2.60	3.6628	
18.	Mizoram	6.17	8.377	
19.	Nagaland	13.88	18.876	
20.	Odisha	19.87	35.099	
21.	Punjab	20.07	36.515	
22.	Rajasthan	40.38	62.592	
23.	Sikkim	2.39	0.362	
24.	Tamil Nadu	15.54	68.868	
25.	Tripura	1.63	7.078	
26.	Telangana	22.60	64.168	
27.	Uttar Pradesh	28.20	118.671	
28.	Uttarakhand	4.35	13.601	
29.	West Bengal	48.94	46.9332	
	Total	451.66	758.5048	
	Programme Management Uni BDL pending proposal + QC		1.2416	
	Greyhounds Training Centre in Andhra Pradesh	_	9.08	
	Grand Total	451.75	768.8264	

Note: The figures of release include funds released to Ordnance Factory Board (OFB) for supply of weaponry to the States or/and Mega City Policing or/and supplementary releases or/and better performance incentives or/and incentives for police reforms.